

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 256 of 2014 & IA No.422 of 2014, Appeal No.22 of 2015 & IA
No.20 of 2015, Appeal No.8 of 2015 & IA No.10 of 2015, Appeal No.9 of 2015
& IA No.11 of 2015 and Appeal No.15 of 2015 & IA No.17 of 2015**

Dated : 22nd November, 2016

In the matter of:

A.No. 256 of 2014 & IA No.422/2014

M/s Patikari Power Pvt. Ltd. ... Appellant(s)
Vs.
Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No.22 of 2015 & IA No.20 of 2015

M/s Dharamshala Hydro Power Ltd. ... Appellant(s)
Vs.
Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No.8 of 2015 & IA No.10 of 2015

M/s Ascent Hydro Projects Ltd. ... Appellant(s)
Vs.
Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No.9 of 2015 & IA No.11 of 2015

M/s Ginni Global Pvt. Ltd. ... **Appellant(s)**
Vs.
Himachal Pradesh Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No.15 of 2015 & IA No.17 of 2015

M/s Harison Hydel Construction Co. Pvt. Ltd. ... **Appellant(s)**
Vs.
Himachal Pradesh Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **19th January, 2017.**

Court Master

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